

है। आपने १९६५-६६ की जो चीज है और इसके पहले की जो चीज है, उसके बारे में पूछा है। इसका जवाब यह है कि हर साल प्लानिंग कमिशन और मिनस्ट्री आफ कामर्स एंड इंडस्ट्री की आपस में डिस्कशन होती है और उसमें जो प्लान निकलता है, उसी के आधार पर एलोकेशन होता है।

श्री योगेन्द्र झा : मैंने यह नहीं पूछा था। मैंने पूछा था कि.....

अध्यक्ष महोदय : आपने यह पूछा था कि जो आप ग्रंट देने वाले हैं उसके लिए बिहार गवर्नमेंट ने कोई प्लान बना लिया है और सेंट्रल गवर्नमेंट को इत्तला दे दी है। उन्होंने जवाब दिया है कि हर साल जब वह बनता है कि तो उस गवर्नमेंट के नुमाइंदे यहां पर प्लानिंग कमिशन से सलाह करके उसको तैयार करते हैं।

Shri Vishram Prasad: May I know from the hon. Minister whether any similar scheme is also there for the eastern districts of U.P. for removing the poverty there?

Mr. Speaker: That is not relevant here.

Shri Bhagwat Jha Azad: May I know if any assessment has been made as to how for this expenditure of Rs. 53 lakhs is commensurate with the production in this field?

Shri Kanungo: Yes, Sir. The production figures are obtained from the State Government and the production figures are going up. To relate a particular investment in the particular year is not easy. The cumulative effect of past investments and past operations has got to be taken into account. Therefore it will not be correct to relate any investment relating to any production.

श्री विभूति मिश्र : जितनी रकम बिहार सरकार को स्माल स्केल इंडस्ट्रीज

के लिए दी जाती है, उसके बावजूद भी प्रधान मंत्री जी ने बराबर यह कहा है कि बिहार में बहुत ज्यादा गरीबी है। क्या सरकार यह सोचती है कि इस एमार्चेंट को बढ़ाया जाए ?

Shri Kanungo: Commensurate with the availability of resources the effort always is to provide for the amount which can be effectively spent by the State Governments. These matters are discussed by the Planning Commission.

#### Dandakaranya

\*772. Shrimati Renu Chakravarty: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that more than 650 refugees who went to Manipur and have to date received neither homestead plot, nor cultivable land, have applied to go to Dandakaranya;

(b) whether it is a fact that they have been refused to be taken to Dandakaranya;

(c) if so, why; and

(d) what alternative rehabilitation they can get?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) to (d). These are unsponsored displaced persons most of whom had migrated to Manipur many years ago. They have been carrying on their livelihood so long without any aid from Government and could not be considered for rehabilitation benefits after the lapse of all these years.

Shrimati Renu Chakravarty: Is it not a fact that these refugees have been applying for benefits long before the closure of the department in Manipur itself and even at the time of the closure they had made many requests to Government? Why are they now being excluded from being considered as refugees who are within the residuary problem?

Shri Mehr Chand Khanna: The total number of refugees who came to Manipur is roundabout 2,000. I have been

there myself and I have looked into the problem on the spot. The rehabilitation of those families, according to me, has been properly implemented and completed. This department was closed in Manipur in about 1957, that is, five years ago and we are not taking into consideration any unsponsored family that might have come earlier or afterwards for the purpose of rehabilitation.

**Shrimati Renu Chakravarty:** These families are not unsponsored families. I do not know what the meaning of 'unsponsored family' is. But since they are refugees and have asked for rehabilitation benefits and since even today they have not received an inch of homestead land or plot, why can they not be taken to Dandakaranya at least if no land can be given to them in Manipur?

**Shri Mehr Chand Khanna:** Unsponsored families are those which are not sponsored for the purpose of migration. The second thing is that they have not applied for any rehabilitation benefit. The question now asked is not about their rehabilitation in Manipur but whether these families can be sent to Dandakaranya for rehabilitation. My reply is in the negative for the obvious reason that we have opened Dandakaranya only for displaced persons who are in camps in West Bengal.

**श्री यशपाल सिंह :** क्या यह सच है कि कुछ पोलिटिकल पार्टीज ऐसी हैं जो चाहती हैं कि ये डिस्प्लेस्ड परसन्स दंडकारण्य न जाएं और वहीं डटे रहें ?

**श्री मेहर चन्द खन्ना :** अगर आप 'हां' चाहते हैं तो मैं भी 'हां' कह दूंगा लेकिन आपकी आपस में नाराजगी हो जायेगी ।

**Shri H. P. Chatterjee:** Is it a fact that these refugees repeatedly asked for homestead land and land for cultivation but they have not been provided with that? Now, on top of that how does the Government say that they will not be settled in Dandakaranya?

**Mr. Speaker:** That will be an argument.

**Shri H. P. Chatterjee:** It is a fact that they have asked for it. I know it. It is from my personal knowledge that I say that they have asked for land and rehabilitation grants but they have not been provided with that.

**Mr. Speaker:** Can it be said here that the hon. Minister's statement is wrong? If he can provide me with some proof, I will send it on to the hon. Minister and ask him as to why that statement was made. But when the hon. Minister make a statement here we have to accept it.

**Shri H. P. Chatterjee:** It is within my personal knowledge. I know that these people have come as refugees.

**Mr. Speaker:** If he can convince me that he has some proof, certainly I will ask the hon. Minister to explain it.

**Shri Narendra Singh Mahida:** May I know whether there is any room for further refugees in Dandakaranya and, if there is, how many more refugees can be put there?

**Mr. Speaker:** We are not discussing Dandakaranya today.

**Shrimati Renu Chakravarty:** May I know whether Government proposes to give rehabilitation benefits to any of the 650 refugees who are proved to be *bona fide* refugees who have come over and fulfil all the rules which enable them to get benefit? Whether it is given in Manipur or in Dandakaranya or in any place, we have no quarrel with that.

**Shri Mehr Chand Khanna:** Rehabilitation cannot be a continuing process. These gentlemen have been there in Manipur for the last fifteen years and have been able to look after themselves. We are not going to change that after fifteen years and give them rehabilitation.